IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P No. 1653 of 2015

.....

Dinesh Prasad Surin ..... Petitioner(s).

-V e r s u s-

The State of Jharkhand & Another .....Opposite Party (s).

.....

CORAM: HON'BLE MR. JUSTICE ANANDA SEN
Through: Video Conferencing

.....

For the Petitioner(s) : Mr. Suraj Kumar, Advocate
For the State : Mr. Pankaj Kumar, APP
For the O.P. No. 2 : Mr. Vijay Kumar Sharma, Advocate

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03/07.07.2020 Learned counsel for the opposite party no. 2 is directed to file counter-affidavit in this case.

The interim order dated 03.03.2016 shall continue.

Put up this case after eight weeks.

(Ananda Sen, J.)

RKM/-